

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1674
TO BE ANSWERED ON THE 2ND JULY, 2019

AGRARIAN DISTRESS

1674. ADV. DEAN KURIAKOSE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the special packages approved by the Union Government for selected districts/areas for mitigation of agrarian distress during the last fifteen years;
- (b) the present status of such packages along with the details of total fund approved, sanctioned, utilized and lapsed, the details thereof, package-wise;
- (c) whether the Government has received any proposal for revival of such packages for which implementation period is already over, if so, the details thereof;
- (d) whether the Government is considering to revive Idukki package of Kerala due to severe crisis in agriculture sector after flood and growing farmer suicides in Idukki region of Kerala; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per available information, the special/rehabilitation packages approved by the Government of India (GoI) include inter-alia:

- (i) A rehabilitation package of Rs. 16978.69 crore for 31 identified districts, in four States of Andhra Pradesh, Maharashtra, Karnataka and Kerala was approved in 2006 to be implemented over a period of 3 years. The Government had extended the period for implementation of non credit components of the package by 2 more years i.e. up to 30th September, 2011.
- (ii) During 2006-07, Government of India had sanctioned a rehabilitation package for a total amount of Rs.765.24 crore in order to mitigate the hardship of farmers in the suicide prone districts of Kerala State viz; Palakkad, Wayanad and Kasaragod. This package has been implemented through District Collector Wayanad, Palakkad and Kasargode, Soil Conservation Department, Jananidhi, Irrigation Department, Mission Director Soil Health Management (SHM), National Bank for Agricultural and Rural Development (NABARD), Local Self Government Department, Co-operation Department, Water Resource Department, Fisheries Department, Animal Husbandry and Rural Department and Agriculture Department.
- (iii) Kuttanad Package: -The scheme envisaged for the improvement of the livelihood of farmers in Kuttanad area. (Alappuzha, Kottayam and Pathanamthitta districts).

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- (iv) Idukki Package: -The scheme envisaged for the improvement of the livelihood of farmers in Idukki district.
- (v) Kasaragod package: -The scheme envisaged for the improvement of livelihood of farmers in Kasaragod district.
- (vi) A package of Rs.3094 crore for Bihar had been given by the Government of India in August, 2015. The present status of the packages is at **annexure-II**.
- (vii) A Special package for completion of Irrigation Projects to address agrarian distress in Vidharbha and Marathwada and other chronically drought prone areas of rest of Maharashtra has been approved during 2018-19 as per details given below:

“8 Major and Medium Irrigation (MMI) projects and 83 Surface Minor Irrigation (SMI) projects with a balance cost of Rs. 13,651.607crore as on 01.04.2018 is planned to be completed in a phased manner up to 2023-24. The targeted additional potential through these projects is 3.77 Lakh hectare. During 2018-19, and 2019-20, Rs.500 crore and Rs.100 crore have been released so far.”

- (viii) The Government of India in 2009 approved a special package for implementing drought mitigation strategies in Bundelkhand region at a cost of Rs.7266 crore comprising Rs.3506 crore for Uttar Pradesh and Rs.3760 crore for Madhya Pradesh, to be implemented over a period of 3 years starting from 2009-10. It was envisaged to provide an Additional Central Assistance (ACA) to the tune of Rs.3450 crore for implementation of the package. The share of Uttar Pradesh and Madhya Pradesh in ACA was envisaged to be Rs. 1596 crore and Rs.1854 crore respectively. The balance cost of the package was to be met by converging resources from ongoing central sector and centrally sponsored schemes. Further, keeping in view the demands from the Minister of State in the Ministry of Rural Development and other Members of Parliament from Bundelkhand, Government of India approved an Additional Central Assistance of Rs.200 crore (Rs.100 crore each for the State Governments of Uttar Pradesh and Madhya Pradesh) to provide drinking water in the Bundelkhand region.

Department of Agriculture & Cooperation also agreed to provide an amount of Rs. 586.5 crore from on-going Centrally Sponsored Schemes/Programmes for the period 2009-2012 of XI Five Year Plan. Government of India also approved continuation of Bundelkhand Special Package during the 12th Plan period (2012-2017) under Backward Regions Grant Fund (BRGF) with an outlay of Rs. 4400 crore to address various issues of Bundelkhand region for sustaining foodgrain production and also for providing livelihood support in the region with overall objective of socio-economic development of area, besides, prevention of rural to urban migration.

The status of Bundelkhand Package of Uttar Pradesh and Madhya Pradesh is as below:

(Rs. in crore)

State	Funds released	Expenditure up to March 2019	Funds remains with State Govt.
Uttar Pradesh	3107.87	2289.78	818.09
Madhya Pradesh	3226.21	3068.14	158.07

- (ix) Prime Ministers Development Package (PMDP) for Jammu & Kashmir:

A package for Jammu & Kashmir was announced on 7.11.2015 which included Rs. 500 crore (Rs. 450 crore as Government of India Share and Rs. 50 crore as State Share) towards restoration of damaged horticulture areas and development of Horticulture in Jammu & Kashmir under the Ministry of Agriculture & Farmers Welfare, with an outlay of Rs. 111.89 crore, Rs. 171.66 crore and Rs.166.48 crore in Financial Year 2016-17, 2017-18 and 2018-19 respectively as 90% Government of India share. This allocation was in addition to allocation of regular funds under Mission for Integrated Development of Horticulture (MIDH) scheme. The three-year timeframe for implementation of the project approved in 2016-17 expired on 31st March, 2019.

The financial status of implementation of Prime Minister's Development Package (PMDP) 2015 till 31.3.2019, is as under:

Central Share (Rs. in Crore)				State Share (Rs. in Crore)	
Project Cost	Sanctioned	Released	Utilized	Amount	Released
500.00	450.00	197.89	138.82	50.00	28.97

- (x) Special Package for Titli Cyclone: During the visit of Hon'ble PM to Kerala on 18.08.2018 to review the situation arising out of floods in the State, it was directed to provide financial assistance to the farmers of Kerala for replantation of damaged horticulture crops under MIDH. Accordingly, a special package of Rs. 93.39 crore with Rs.56.03 crore as Government of India share was approved to Government of Kerala towards replanting of damaged horticulture crops in the flood affected areas of Kerala during 2018-19 under MIDH.

The entire Gol share of Rs.56.03 crore was released to Government of Kerala on 28.08.2018. State Horticulture Mission Kerala has informed that it has utilized Rs. 22.85 crore of Gol Share out of Rs. 24.93 crore received from Kerala State Finance and the remaining Rs. 27.01 crore out of total of Rs. 56.03 crore sanctioned by Gol is yet to be released by the Kerala State Finance.

- (xi) Special Package for GAJA Cyclone: - GAJA Cyclone hit Tamil Nadu on 16.11.2018 and caused severe destruction in the districts of Nagapattinam, Tanjavur, Pudukottai, Tiruvarur, Sivagangai, Karur, Trichy, Dindigul, Madurai, Ariyalur, Cuddalore and Theni.

An amount of Rs. 123.24 crore including Gol share of Rs. 73.94 crore (Rs. 50.00 crore additional funds + Rs. 23.94 crore under flexi fund) was released to Government of Tamil Nadu as Special Package during 2018-19 under Mission for Integrated Development of Horticulture (MIDH).

Further, an amount of Rs. 92.00 crore has been approved to Coconut Development Board, Kochi towards Cutting & Removal of fallen /damaged coconut trees, distribution of Coconut seedlings and setting-up of nurseries. The entire amount was released to Government of Tamil Nadu during 2018-19. The State Government of Tamil Nadu has informed that funds sanctioned towards Gaja Cyclone Special Package were received from Tamil Nadu State Finance at the closure of the financial year and no expenditure could be incurred as the season for planting had been over in the affected Gaja fields and model code of conduct on account of General Elections to the Lok Sabha was also in force. It has further been informed that preliminary activities such as identification of beneficiaries, issue of work order, arrangements for raising pro tray vegetable, seedlings in the State Horticulture farms have been completed.

- (xii) In addition to above, Additional Financial Assistance(ACA), over and above State Disaster Response Funds (SDRF) is considered from National Disaster Response Funds (NDRF) for natural calamities on receipt of memorandum from state Government an in accordance with extent norms and procedures. The financial assistance under SDRF/NDRF is given by way of relief and not for composition of loss as suffered / claimed.

Assistance approved from NDRF for natural calamities coordinated i.e. drought, hailstorm pest attack and cold wave / frost since 2004-05 is at **Annexure-I**.

Details of funds released utilised and present status of various packages are at **Annexure-II**.

(d) & (e): Government of Kerala requested the Government of India to extend the period of Idukki package for another two years. Government of India advised that the schemes mentioned under the Idukki package should be further proceeded under the schemes like Rashtriya Krishi Vikas Yojana (RKVY) so that no hindrance in the implementation of the schemes focusing improvement of livelihood of the farmers in Idukki occurs.

Lok Sabha Unstarred Question No. 1674 due for 02.07.2019 Statement in respect of Part (a) to (c) of the Question regarding 'Strategy for Promotion of Agricultural Productivity'

Assistance approved from National Disaster Response Fund (NDRF) for Natural Calamities (drought, hailstorm, pest attack and cold wave/frost) in the States

(Rs. in crore)

Sl. No.	Name of State	Calamity	Assistance sought by the State Government	Central assistance approved by GOI under NDRF
2004-05				
1.	Andhra Pradesh	Drought	1199.68	185.73
2.	Bihar	Drought	2342.57	162.15
3.	Chhattisgarh	Drought	604.96	93.44
4.	Jharkhand	Drought	928.12	139.82
5.	Karnataka	Drought	1147.72	83.67
6.	Madhya Pradesh	Drought	725.69	36.30
7.	Maharashtra	Drought	1117.99	174.66
8.	Punjab	Drought	4582.93	-
9.	Rajasthan	Drought	3318.01	488.98
10.	Tamil Nadu	Drought	1910.58	156.84
11.	Uttar Pradesh	Drought	7226.10	360.94
	Total		25104.35	1882.53
2005-06				
1.	Himachal Pradesh	Drought	377.00	39.02
2.	Jharkhand	Drought	869.70	107.37
3.	Madhya Pradesh	Drought	657.80	97.56
4.	Rajasthan	Drought	1544.63	146.50
5.	Uttarakhand	Drought	287.80	38.99
	Total		3736.93	429.44
2006-07				
1.	Andhra Pradesh	Drought	287.81	76.27
2.	Karnataka	Drought	1262.95	78.96
	Total		1550.76	155.23
2007-08				
1.	Madhya Pradesh	Drought	1883.81	42.09
2.	Uttarakhand	Drought	220.04	27.78
	Total		2103.85	69.87
2008-09				
1.	Karnataka	Drought	2043.07	83.83
2.	Uttarakhand	Drought	200.14	57.51
	Total		2243.21	141.34
2009-10				
1.	Andhra Pradesh	Drought	10106.77	575.30
2.	Assam	Drought	792.60	89.94
3.	Bihar	Drought	23071.13	1163.64
4.	Himachal Pradesh	Drought	608.13	88.93
5.	Jammu & Kashmir	Drought	211.82	156.77
6.	Jharkhand	Drought	890.31	200.955
7.	Karnataka	Drought	394.92	116.49

8.	Kerala	Drought+Hail storm	168.22	33.02 (32.90-drought, 0.12-hailstorm)
9.	Madhya Pradesh	Drought	11669.68	246.31
10.	Maharashtra	Drought	15059.64	671.88
11.	Manipur	Drought	22.09	14.57
12.	Nagaland	Drought	74.76	21.12
13.	Orissa	Drought	2266.65	151.92
14.	Rajasthan	Drought	14927.37	1034.84
15.	Uttar Pradesh	Drought	12133.42	515.05
	Total		92397.51	5080.735
2010-11				
1.	Bihar	Drought	6573.45	1459.54
2.	Jharkhand	Drought	2871.00	855.30
3.	Odisha	Drought	1576.80	376.55
4.	West Bengal	Drought	1100.00	724.99
	Total		12121.25	3416.38
2011-12				
1.	Andhra Pradesh	Drought	3006.41	706.15
2.	Haryana	Cold wave/Frost	287.00	31.10
3.	Karnataka	Drought	2605.99	186.68
		Drought-R	3609.35	282.35
4.	Maharashtra	Drought-R	1118.37	574.71
	Total:		10627.12	1780.99
2012-2013				
1.	Karnataka	Drought	7672.40	526.06
2.	Maharashtra	Drought	3232.15	778.09
		Drought-R	1801.32	1036.98
3.	Kerala	Drought	1996.07	62.61
		Drought-R	532.78	107.89
4.	Gujarat	Drought	7357.54	864.71
5.	Rajasthan	Drought	1107.99	320.64
6.	Andhra Pradesh	Drought	1090.78	142.97
7.	Tamil Nadu	Drought	19665.13	624.69
	Total:		44456.16	4464.64
2013-2014				
1.	Bihar	Drought	12564.04	931.87
2.	Karnataka	Drought	778.06	226.57
		Hailstorm	99.12	82.77
3.	Andhra Pradesh	Drought	638.09	254.54
		Hailstorm	59.71	40.06
4.	Maharashtra	Hailstorm	4475.76	552.88
5.	Madhya Pradesh	Hailstorm	5723.65	494.95
6.	Uttar Pradesh	Hailstorm	500.53	270.55
	Total:		24838.96	2854.19
2014-2015				
1.	Haryana	Drought	4829.250	168.870
		Hailstorm	1925.970	369.090
2.	Karnataka	Drought	779.200	200.850
		Hailstorm	151.280	105.330
3.	Uttar Pradesh	Drought	4819.490	777.340
		Hailstorm	7573.700	2801.590
4.	Maharashtra	Drought	6013.280	1962.990

5.	Andhra Pradesh	Drought	1532.000	237.510
6.	Rajasthan	Hailstorm	11885.450	1447.730
7.	Bihar	Hailstorm	2041.100	791.420
8.	Telangana	Hailstorm	117.590	83.744
9.	Himachal Pradesh	Hailstorm	353.395	71.534
	Total:		42021.705	9017.998
2015-2016				
1.	Karnataka	Drought Drought-R	3830.84 1417.14	1540.20 723.23
2.	Chhattisgarh	Drought	6093.79	1276.25
3.	Madhya Pradesh	Drought	5114.53	2032.68
4.	Maharashtra	Drought-K Drought-R	6020.36 2251.66	3638.83 679.54
5.	Odisha	Drought	2344.99	815.00
6.	Telangana	Drought	2601.17	791.21
7.	Uttar Pradesh	Drought Drought-R	2057.79 1888.35	1304.52 622.76
8.	Andhra Pradesh	Drought	2000.56	433.77
9.	Jharkhand	Drought	2142.78	336.94
10.	Rajasthan	Drought Hailstorm	10537.02 4372.27	1193.41 79.18
11.	Uttarakhand	Drought-R	91.97	70.22
	Total:		52765.22	15537.74
2016-2017				
1.	Karnataka	Drought(K) Drought(R)	4702.54 3310.83	1782.44 795.544
2.	Andhra Pradesh	Drought(K)	2513.97	518.93
3.	Kerala	Drought(K)	1019.90	112.05
4.	Tamil Nadu	Drought(K)	39565.00	1748.28
5.	Rajasthan	Drought(K)	3660.97	588.34
6.	Puducherry	Drought(R)	150.52	17.70
	Total		54923.73	5563.28
2017-18				
1.	Chhattisgarh	Drought(K)	4401.00	395.91
2.	Madhya Pradesh	Drought(K)	3705.95	836.09
3.	Rajasthan	Drought(K)	3078.26	526.14
4.	Andhra Pradesh	Drought (R)	679.19	113.14
5.	Maharashtra	Pest Attack/Ockhi Cyclone	3373.31	60.76
6.	Uttar Pradesh	Drought (R)	678.98	157.23
	Total		15916.69	2089.27
2018-19				
1.	Andhra Pradesh	Drought (K)	1466.91	900.40
2.	Karnataka	Drought (K)	2434.00	949.49
3.	Maharashtra	Drought (K)	7902.77	4714.28
4.	Rajasthan	Drought (K)	2819.58	1206.62
5.	Gujarat	Drought (K)	4547.85	127.60
6.	Jharkhand	Drought (K)	1535.292	272.42
8.	Karnataka	Drought (R)	2064.30	*
	Total		22770.70	8170.81

* Proposal sent to Ministry of Home Affairs for placing before the High Level Committee.

R: Rabi K: Kharif

Lok Sabha Unstarred Question No.1674 for 02.07.2019. Statement in respect of part (b) of the Question regarding Agrarian Distress

The details of total fund approved, sanctioned, utilized and lapsed under special packages in the Kerala State

(Rs. in crores)

Sl. No.	Name of Package	Total fund approved	Utilized	Lapsed	Status of the Scheme
Kerala					
1.	Rehabilitation package for farmers of Wayanad, palakkad and Kasaragod	8.78300	7.31900	2.17000	Government of India release an amount of Rs.8.7830 crore for three schemes for implementation through Department of Agriculture and an amount of Rs.2.17 crore including interest has been surrendered. Project came to an end by 13.09.2011.
2.	Kuttanad Package (amount pertaining to Agriculture Department)	93.22997	90.19626	3.03371	Kuttanad package II phase is going to be implemented during 2018-19 after receiving the terms of reference from International Research and Training Centre for below Sea Level Farming (IRTCBSF). 1 st phase of the project came to a close by July 2012.
3.	Idukki Package	277.11000	237.11000	40.00000	It was informed by the Government of India that the duration for the implementation of the Idukki package was terminated on November 2013.
4.	Kasaragod package	3.64890	2.85958	0.78932	Package is implemented through Planning and Economic Affairs Department and is continuing.
Bihar					
1.	Upgradation of Pusa (Bihar) to the level of a Central Agricultural University	400.00	215.00	-	The Institute has been upgraded as Central Agriculture University. Rs.215 has been released, upto July 2018. Whereas EFC has been approved for 309.6 crores for 3 years (2017-18 to 2019-20). Rs.44.50 corer, released in 2016-17 is not including in the approved EFC of Rs.309.60 crore. Rs.82.00 crore in 2017-18 and Rs.89.00 crore have been released in 2018-19.
2.	Development of Fisheries	200.00	36.00	-	Fisheries Development proposal at a total cost of Rs.244.79 crore with Central liability of Rs.92.90 crore has been approved. First installment of Rs.36.00 crore released in 2018-19. Balance amount of Rs.56.9 crore will be released after State Government utilizes the first installment, and submit utilization certificate alongwith Physical and Financial Progress Report. In the instant

					scheme, the State Government is required to contribute State Share of Rs.77.94 crore and Beneficiaries Share of Rs.73.95 crore.
3.	Farm Water Management (Micro Irrigation, creation of water resources)	750.00	27.91	-	<p>Under the existing scheme of DAC&FW, the State Govt. has requested Rs.300.00 crore from 2018-19 subject to their submission of Annual Action Plan, under Per Drop More Crop component (PDMC). State Level Selection Committee, Government of Bihar has approved Action Plan of, Rs.55.00 crore for 2018-19 and Rs.27.91 crore has been released as first instalment of Rs.2018-19 unspent balance of Rs.39.96 crore from previous years. Two ongoing irrigation projects in the State Government for completion in phase by December 2019 under Pradhan MantriKrishiSinchaiYojana – Accelerated Irrigation Benefits Programme (PMKSY-AIBP). These Projects are – Durgawati Reservoir Project & Punpun Barrage Project.</p> <p>Under PMKSY-HKKP, under CADWN scheme, Durgawati Reservoir Project is being funded. Against central liability of Rs.50.66 Cr, a sum of Rs.21.408 Cr was released in 2016-17 & 2017-18. Further, under the Surface Minor Irrigation (SMI) scheme of PKSKY (HKKP), 2 nos. of schemes are ongoing in the state of Bihar, namely 129 SMI Schemes and 47 SMI Schemes with an estimated cost of Rs. 210.332 crore and Rs.141.289 crore respectively. During last 3 years, Rs. 6.3576 crore as Central Assistance (CA) was released under SMI Schemes to Bihar.</p>
4.	Development of Storage Capacity	600.00	-	-	DOF&PD has informed, no such scheme exist under which such proposal may be considered.
5.	Farm Mechanization	600.00	39.00	-	Rs.200 crore per year has been proposed for 3 years (2017-18 to 2019-20) and released Rs.14.00 crore in year 2016-17 and Rs.25.00 crore during 2018-19 under SMAM for establishment of 40 custom hiring centres, 2 hi-tech hubs, 229 farm machinery banks, distribution of 26466 no. agricultural machineries. Further release is subject to the utilization of unspent balance of Rs.42.99 crore of previous years by State Government.

6.	Seed production system	300.00	44.88	-	As per the proposal of Govt. of Bihar, only 2 components are eligible under the existing scheme of SMSP, therefore the Govt. of Bihar has been advised to include remaining components under RKVY. So far, Rs.44.88 crore has been released from 2014-15 to 2018-19.
7.	National Research Centre of Integrated Farming System, Motihari, Bihar	30.00	23.26	-	Rs.23.26 crore has been released. EFC (EFC (2017-2020) has been approved for Rs.28.96 crore to continue the scheme.
8.	Construction of new godowns at Supaul, Madhepura, Hazipur and Chakia Bazar	214.00	-	-	The special scheme for godowns in Bihar has not taken off and is not required now.
